



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME DEPARTMENT.

NOTIFICATION.

The 5th April 1942.

No. 944-G.—In exercise of the powers conferred by sub-section (1) of section 92 of the Government of India Act, 1935, the Governor of Orissa is pleased to direct that the Civil Pioneer Force Ordinance, 1942 (Ordinance No. X of 1942), shall apply to all the partially-excluded areas in the Province of Orissa specified in part II of the Schedule to the Government of India (Excluded and Partially Excluded Areas) Order, 1936.

By order of the Governor,
P. T. MANSFIELD,
Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 6th April 1942.

No. 1371-L.S.-G.—The following draft of a certain rule which in exercise of the powers conferred by clause (a) of sub-section (2) of

section 303 of the Madras District Municipalities Act, 1920 (Madras Act V of 1920), read with rule 37 of the Schedule IV thereof the Governor of Orissa proposes to make, is hereby published as required by section 304 of the said Act for the information of all persons likely to be affected thereby and which is hereby given that the draft will be taken into consideration on or after the 20th May 1942.

Any objections or suggestions which may be received from any person in respect of the said draft before the date specified above will be considered.

DRAFT RULE.

“The indents for medical and surgical stores for hospitals and dispensaries under the control of municipalities shall be drawn up by the Medical Officer of the institution and be checked and passed by the Civil Surgeon before the stores are purchased. Such institutions shall make their own arrangements for supply of medicine and medical stores but in doing so they, shall obtain their supplies from one or more of the firms approved by the Provincial Government from time to time.”

The 6th April 1942.

No. 1372-L.S.-G.—The following draft of a certain rule which in exercise of the powers conferred by clause (a) of sub-section (2) of section 199 of the Madras Local Boards Act, 1920 (Madras Act XIV of 1920), read with sub-section (2) of section 112 thereof, the Governor of Orissa proposes to make, is hereby published as required by section 200 of the said Act for the information of all persons likely to be affected thereby and notice is hereby given that the draft will be taken into consideration on or after the 20th May 1942.

Any objections or suggestions which may be received from any person in respect of the said draft before the date specified above will be considered.

DRAFT RULE.

“ The indents for medical and surgical stores for hospitals and dispensaries under the control of local boards shall be drawn up by the Medical Officer of the institution and be checked and passed by the Civil Surgeon before the stores are purchased. Such institutions shall make their own arrangements for supply of medicine and medical stores but in doing so they shall

obtain their supplies from one or more of the firms approved by the Provincial Government from time to time.”

By order of the Governor,

S. DAS,

Secretary to Government.

The 1st April 1942.

It is hereby notified under instruction 7 of the Board's Instructions issued under the Government of India Mining Rules contained in their resolution No. 7552-7581-121, dated the 15th September 1913, for the renewal of the certificates of approval by the District Officer, that the certificate of approval, dated the 3rd May 1941, granted by the Government of Orissa to Sri Gour Gopal Das, advocate, Cuttack, for prospecting license and mining lease for mica within the district of Cuttack (including Angul subdivision) and Balasore in the Province of Orissa is renewed for one year till the 31st December 1942, under instruction 5 of the aforesaid instructions.

C. S. JHA,

District Officer, Cuttack.

GOVERNMENT SECURITIES.

The following list of Government securities, etc., in the custody of the Reserve Bank of India, Calcutta, on the 31st December 1941, deposited under para. 101 of the Government Securities Manual, 3rd Edition, by the Civil Officers in Orissa, is published for the information of officers concerned. *Any discrepancy or error in the list should be brought to notice promptly.*

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[illegible]

Loan.			4% Loan.		4½% Loan.	5% Loan.	Punjab bonds.	U. P. Loan.	Debentures.	2½% 1948-52.	Total.
1879.	1900-01.	1947-50.	1943.	1960-70.	1955-60.	1945-55.	4% 1948.	5% 1944.			
..	..	..	..	..	..	..	..	..	..	..	5,000
..	..	..	..	..	..	..	..	..	..	..	2,100
..	..	..	..	..	..	..	..	..	..	..	5,300
..	..	3,000	..	..	..	..	..	..	..	..	3,000
..	..	..	..	..	..	..	..	..	..	..	10,000
..	..	2,000	..	..	..	..	..	..	..	..	2,000
..	..	..	..	..	..	..	..	..	..	..	3,100
..	..	..	..	..	..	..	..	..	..	..	100
..	500	..	..	..	..	..	..	..	..	..	500
..	300	..	..	..	..	..	..	..	..	..	300
..	..	..	..	..	..	..	..	..	..	..	1,000
..	..	..	..	..	..	..	..	..	..	..	1,000
..	..	..	..	..	..	..	..	..	..	..	20,000
..	..	..	..	..	..	..	..	..	..	..	100
..	..	..	..	..	..	..	..	..	..	..	100
..	..	..	..	..	..	..	..	..	..	..	25,200
..	..	..	..	..	..	1,600	..	..	..	..	1,600
..	..	..	..	..	..	1,600	..	..	..	..	1,600

[illegible]

[illegible]

[illegible]

Loan.			4% Loan.		4½% Loan.	5% Loan.	Punjab Bonds.	U. P. Loans.	Debentures.	2½% 1918-22.	Total.
1879.	1900-01.	1947-50.	1943.	1960-70.	1966-60.	1945-55.	4% 1948.	6% 1944.			
..	5,000	...	..	..	...	...	...	..	..	..	15,300
..	1 500	...	...	800	...	...	...	...	..	..	16,300
..	...	...	...	500	...	...	...	...	..	..	2,000
..	...	...	...	...	...	...	...	...	..	..	5,000
..	2,500	...	20,700	...	...	2,000	...	...	..	..	27,700
..	...	...	...	...	...	1,800	...	...	..	..	1,800
..	...	...	...	...	...	2,000	...	...	..	..	2,000
..	...	...	...	...	...	7,400	...	...	..	..	7,400
..	...	...	...	...	...	40,000	...	...	..	..	40,000
..	...	...	...	...	...	14,600	...	...	..	..	14,600
..	...	...	...	...	...	2,600	...	...	..	..	2,600
..	...	...	...	...	...	1,000	...	...	..	..	1,000
..	...	...	...	...	...	10,000	...	...	..	..	10,000
..	...	...	...	...	...	800	...	...	..	..	800
..	...	...	...	...	...	1,000	...	...	..	..	1,000

Serial No.	Name of the administrator or officer to whom interest is sent.	Name of the person or Fund on whose behalf held.	3% Loan.					1842-43.	1854-55.	1865.
			1896-97.	1949-52.	1951-54.	1963-65.	Defence Bonds, 1946.			
52	District Judge, Ganjam-Puri, Berhampur.	Gadi Narasimhaswami and others, Suit No. O. P. 21-36.	...	...	...	...	...	...	...	...
53	Ditto ...	Vysyaraju Gunayaraju, Suit No. O. P. 124-36.	...	...	...	...	...	...	...	...
54	Ditto ...	Bulusu Sri Kameswara Rama Semayajulu and others, Suit No. O.P. 21-37.	...	...	...	...	...	...	...	...
55	Ditto ...	Ambati Pudi Venkata Lakshmi Narasimham and others, Suit No. O. P. 26-37.	...	...	...	...	...	...	...	...
56	Ditto ...	Bhubani Patro, Suit No. 44-37.	...	...	...	...	...	...	...	...
57	Ditto ...	One Ramauadham and others, miners, Misc. case No. 38-39.	...	...	...	...	...	...	...	...
58	Revenue Commissioner, Orissa, Cuttack.	Gopalpur Minor Port Fund.	...	19,800	...	...	...	...	...	...
59	President, District Board, Ganjam.	E. C. Johnson's Scholarship.	...	...	...	...	...	...	...	...
60	Ditto ...	Ganjam District Board Railway Cess Fund.	...	...	...	...	...	...	...	...
61	Ditto ...	T. Sivaramaya Pantulu Garu for Chatram at Chatrapur and Native College.	...	...	...	...	...	...	...	100
62	Ditto ...	Provident Fund Investments of the District Board, Ganjam.	...	...	...	28,800	...	...	...	...
63	Ditto ...	T. Sivaramaya Pantulu Garu for Chatram.	...	...	...	...	...	...	...	...
64	President, District Board, Ganjam and the Raja of Khallikote, Attagada and Biridi Estates, Ganjam.	Khallikote College, Berhampur.	...	...	...	...	...	...	...	1,00,000
65	Commissioner, Municipal Council, Berhampur.	Municipal Provident Fund Institution, Berhampur.	...	...	...	...	...	...	...	2,100
66	Chairman, Municipal Council Parlakimedi.	Municipal Provident Fund Institution, Parlakimedi.	...	...	...	...	...	...	...	1,400
67	President, Agency District Board, Koraput.	General Funds of the District Board.	...	...	...	48,800	...	...	...	...
68	Ditto ...	Koraput Agency District Board Railway Cess.	...	...	7,200	7,900	...	...	...	...

Loan.			4% Loan.		4½% Loan.	5% Loan.	Punjab Bonds.	U. P. Loan.			
1879.	1900-01.	1917-50.	1918.	1960-70.	1955-60.	1945-55.	4% 1948.	5% 1944.	Debentures.	2½% 1948-52.	Total.
...	...	...	...	...	...	1,700	...	...	...	...	1,700
...	...	...	...	...	...	700	...	...	...	...	700
...	...	...	...	...	...	900	...	...	...	...	900
...	...	...	...	...	...	10,400	...	...	...	...	10,400
...	...	...	...	...	...	900	...	...	...	...	900
...	...	...	...	...	...	2,500	...	...	...	...	2,500
...	...	1,34,300	...	...	...	...	...	...	...	...	1,54,100
...	7,100	...	...	...	...	...	...	...	...	...	7,100
...	...	71,200	...	...	...	...	...	...	...	...	71,200
...	...	...	...	...	...	...	...	...	...	...	100
...	63,500	77,500	...	1,64,600	...	...	...	...	...	...	3,34,400
...	1,100	...	...	...	...	...	...	...	...	...	1,100
...	...	...	...	...	...	...	...	...	...	...	1,00,000
...	...	...	...	...	...	...	...	...	...	...	2,100
...	...	...	...	...	...	...	...	...	...	...	1,400
...	...	...	...	...	...	...	...	...	...	...	48,800
...	...	...	...	51,900	...	...	...	...	...	...	67,000

Serial No.	Name of the administrator or officer to whom interest is sent.	Name of the person or fund on whose behalf held.	8% Loan.					3½%		
			1896-97.	1941.	1951-54.	1963-65.	Defence Bonds, 1946.	1842-43.	1854-55.	1865.
69	Chairman, Puri Municipality.	Drainage Fund	...	...	...	...	...	500	4,000	16,500
70	Ditto	Puri Municipality	...	...	...	...	...	...	...	22,500
71	Collector, Puri	Chandra Nepali Natharpana Fund.	...	...	...	...	...	11,500	4,500	500
72	Ditto	Maharaja Sir Bir Mitrodaya Charitable Fund, Puri.	...	...	...	...	...	...	...	100
73	Ditto	Proprietor of the Estate Taluk Kothdes for liquidation of revenue.	...	...	...	...	...	...	...	...
74	Ditto	Ram Niranjana Fund	...	...	...	...	...	...	25,000	...
75	District Officer, Puri.	Gobinda Chandra Das, Treasurer.	...	...	...	...	...	...	...	12,000
76	Deputy Commissioner, Sambalpur.	Baker Medal Fund	...	...	...	...	...	...	...	...
77	Ditto	Jubraj Sri Somabhusan Singh Deo Orphanage Fund.	...	...	...	...	...	...	...	50,000
78	Ditto	Maharaja Sri Sir Bir Mitrodaya Famine Relief Fund.	...	...	...	...	...	...	...	1,00,000
79	Ditto	Maurice Free Studentship Fund.	...	...	...	...	...	...	...	...
80	Ditto	Benodchandra Patnaik, Treasurer.	...	...	...	...	...	...	...	10,000
81	Ditto	Tikait Lal Sahib Sri Bir Protap Singh Deo Irrigation Fund.	...	...	...	...	...	...	...	2,04,600
82	Divisional Forest Officer, Barapahar Division, Sambalpur.	Orient Paper Mills, Ltd.	...	...	...	...	...	...	...	4,500
83	Divisional Forest Officer, Sambalpur Division.	Ditto	...	...	...	...	...	3,000	...	1,000

List of Government Securities, etc., in the custody of the Reserve Bank of India, Calcutta, on the 31st December 1941, deposited under para. 108 of the Government Securities Manual, 3rd edition.

Name of the person or fund on whose behalf held.	3%	3½%	4 and 4½%	5 and 5½%	6 and 6½%	Post office cash certificates.	Treasury bills.	Total.
Secretary, Government of Orissa, Cuttack.	...	...	...	...	...	...	31,00,000	31,00,000

RESERVE BANK OF INDIA, CALCUTTA:

The 31st March 1942.

R. A. B. ALLAN.

Manager.